

**LOK SABHA**

**BULLETIN-PART II**  
**(General Information relating to Parliamentary and other matters)**

**No. 8274-8277]**

**[Friday, May 31, 2024/ Jyaishta 10, 1946 (Saka)**

**No. 8274**

**Privileges & Ethics Branch**

**Arrest and Lodgment of Shri Prajwal Revanna**

The following communication dated 31.05.2024 from Police Inspector and Investigation Officer, Special Investigation Team, CID, Bengaluru was received on 31.05.2024:-

“This is to inform that Shri Prajwal Revanna, Member of Lok Sabha was arrested on 31.05.2024 at 02.05 hours at CID Bengaluru under Section 41 of the Criminal Procedure Code 1973 for the purpose of investigation of case registered in Holenarasipura Town Police Station, Hassan District in Crime No 107/2024 under sections 376, 354(A), 354(D), 506, 509 of Indian Penal Code & 66(E) of Information Technology Act.

Shri Prajwal Revanna is currently lodged in CID Office, Carlton House, Palace Road, Bengaluru. He will be produced before the Hon’ble 42<sup>nd</sup> Additional Chief Metropolitan Magistrate Court, Bengaluru”.

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**No. 8275**

**Parliament Security Service**

**Extension of validity period of 'MP' Parking Labels - 2023 issued to Hon'ble MPs of 17th Lok Sabha upto 30.06.2024**

Members are informed that the validity of the 'MP' Parking Labels - 2023 issued to the Members of 17th Lok Sabha has been extended till 30th June, 2024.

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